

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. 600/95

New Delhi, This the 25th day of August 1995

Hon'ble Shri N.V.Krishnan, Vice-Chairman(A)

Hon'ble Smt Lakshmi Swaminathan, Member(J)

Mr.Tara Chand  
Assistant Sub Inspector No.1091/1  
S/o Mr. Des Ram

At present No. 2553 NW posted at Police Station,  
Mukherjee Nagar, Delhi.

(By Advocate(None)

.....Applicant

Versus

1. Commissioner of Police,  
Police Head Quarters,  
I.P.Estate, New Delhi.

2. Dy.Commissioner of Police,  
Police Headquarter-I.,  
Delhi.

....Respondents.

(By Advocate: None)

ORDER(Oral)

Hon'ble Shri N.V.Krishnan, Vice-Chairman(A)

On the last occasion a last opportunity was given  
to the applicant to amend the OA as <sup>a desired</sup> ~~decided~~ by him. None  
is present today. The OA is dismissed in default.

Lakshmi  
(Smt Lakshmi Swaminathan )  
Member(J)

28/8/95  
(N.V.Krishnan)  
Vice-Chairman(A)

cc.